

jointly carried out by the representatives of Municipality, State Government and the Railway and it was finally decided to have only one road under bridge in replacement of existing level crossing at Km. 323/15—324/1.

(b) The cost of the bridge proper would be approximately Rs. 1.25 lakhs.

(c) It is too early to indicate at this stage as the proposal is yet to be finalised in all details.

196 Dn. NAUTANWA-GORAKHPUR PASSENGER TRAIN ACCIDENT

40. SHRI M. K. MOHTA : SHRI RAM SAHAI: SHRI M. P. BHARGAVA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the 196 Dn. Nautanwa-Gorkahpur Passenger train collided with a goods train on the 17th January, 1970 at Gorakhpur station resulting in the death of a number of persons;

(b) if so, the total number of persons injured or killed as a result of the accident;

(c) whether Government have made any inquiry into the causes of the accident; if so, the results thereof and the action taken by Government against the persons found responsible for the accident; and

(d) whether Government propose to give any compensation to the injured and to the relatives of the persons killed in the accident ?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a) and (b) Yes. In this accident 7 persons were killed and another 29 injured of whom 17 sustained grievous injuries.

(c) According to the provisional finding of the Additional Commissioner of Railway Safety, Lucknow, who held a statutory inquiry into this accident, the accident was due to the failure of the railway staff. Suitable action will be taken against the defaulting staff.

(d) Claims for compensation preferred by the injured and the relatives of those killed in the accident will be determined by the Additional District Magistrate (Executive) Gorakhpur, the Ex-Officio Claims Commissioner in this case. Compensation due under the Workmen's Compensation Act to the concerned Railway servants or

their dependents will be paid as early as possible.

Loco WORKER'S STRIKE AT DINAPUR

41. SHRI BALACHANDRA MENON : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there was a strike by the workers of the Loco Department of the Railways at Dinapur on the 13th January, 1970;

(b) if so, what were the reasons for the strike; and

(c) the manner in which the strike was called off?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a) There was a sudden stoppage of work on 13th January, 1970 in Dinapur Loco Shed.

(b) and (c) Though no specific reasons were given by the staff for the stoppage of work, ostensibly the stoppage was in sympathy with Loco Staff at Moghalsarai who had stopped work on 11th and 12th January, 1970. The staff reported for duty by sixteen hours on 14-1-1970, after being warned by the local administration to return to work.

REINSTATEMENT OF EMPLOYEES OF SOUTHERN RAILWAY

42. SHRI M. V. BHADRAM : Will the Minister of RAILWAYS be pleased to state :

(a) the number of railway employees of Southern Railway who are still under suspension or who still remain removed from service for the participation in the Central Government Employees' strike which took place on the 19th September, 1968; and

(b) the reasons for the delay in re-instating them ?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a) Suspension— Nil. Removal from service— One.

(b) the employee submitted an appeal against the order of his removal from service. The appellate authority rejected the appeal. However, this is being further reviewed.